

SLP(C)No. 23323-23324 OF 2002

ITEM No.46

Court No. 4

SECTION IVA
A/N MATTERS U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23323-23324/2002

(From the judgement and order dated 09/05/2002 & 15.7.2002 in SA 693/96
& MCC 622/02 of The HIGH COURT OF M.P AT JABALPUR)

JINESHWARDAS (D) THROUGH LRS. & ORS.

Petitioner (s)

VERSUS

JAGRANI & ANR.

Respondent (s)

(With Appln(s). for c/delay in filing SLP & exemption from filing O.T. &
Office Report)

Date : 01/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Prakash Shrivastava,Adv.

For Respondent (s)Mr. A.K. Sanghi,Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by two weeks. Call this matter on a Friday for hearing.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master